

PUNJAB VIDHAN SABHA SECRETARIAT

**REVISED DATE-WISE PROGRAMME OF THE BUSINESS TO BE
TRANSACTIONED BY THE PUNJAB VIDHAN SABHA DURING ITS
SECOND (BUDGET) SESSION, 2022, FROM THE 25TH JUNE, 2022
TO 30TH JUNE, 2022.**

Saturday, the 25 th June, 2022 (9.30 A.M.)	Resumption of Discussion on Governor's Address. (to be concluded)
Sunday, the 26 th June, 2022	Holiday
Monday, the 27 th June, 2022 (10.00 A.M.)	Presentation of Budget Estimates for the year 2022-23.
Tuesday, the 28 th June, 2022 (10.00 A.M.) (Morning Sitting)	General Discussion on Budget Estimates for the year 2022-23.
Tuesday, the 28 th June, 2022 (3.30 P.M.) (Afternoon Sitting)	Resumption of General Discussion on Budget Estimates for the year 2022-23. (to be concluded)
Wednesday, the 29 th June, 2022 (2.30 P.M.)	i) Discussion and Voting on Demands for Grants in respect of Budget Estimates for the year 2022-23. ii) Appropriation Bill in respect of Budget Estimates for the year 2022-23; and iii) Audit Reports of Comptroller and Auditor General of India for the years 2018-19 & 2019-20 and Financial Accounts and Appropriation Accounts of Government of Punjab for the years 2019-20 & 2020- 21.
Thursday, the 30 th June, 2022 (10.00 A.M.) (Morning Sitting)	Non-official Business
Thursday, the 30 th June, 2022 (3.30 P.M.) (Afternoon Sitting)	i) Legislative Business; and ii) Motion under Rule 16 regarding adjournment of the House <u>sine-die</u> .

Revised programme, if any, will follow.

CHANDIGARH :
THE 24TH JUNE, 2022.

SURINDER PAL,
SECRETARY.

To

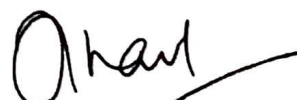
All Members of the Punjab Vidhan Sabha.

No. 58-LA-2022/ 7809, dated Chandigarh, the 24th June, 2022.

No. 58-LA-2022/ 7810, dated Chandigarh, the 24th June, 2022.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Special Chief Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);
4. the Principal Secretary to Hon'ble Chief Minister, Punjab;
5. the Principal Secretary to Governor, Punjab;
6. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
7. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
8. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
9. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
10. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
11. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
12. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
13. the Secretaries to all State Legislative Assemblies/Councils in India;
14. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
15. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
16. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
17. the Director, Information and Public Relations, Punjab, Chandigarh;
18. the Incharge, United News of India, Building No. 6, First Floor, Sector 42, Attawa, Chandigarh-160036;
19. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
20. all Press Correspondents stationed at Chandigarh.


**SUPERINTENDENT,
for SECRETARY.**